

Subject: **My yes to sixty fifth amendment order 2020 on Telecommunication Tariff**
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Date: 02/22/20 05:14 PM
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In Indian Railways, short Message Service is in regular use to disseminate information in regards with safety of rail users, road users at leveled crossing gates.
Also on monitoring of working of equipment of various technical services related to rolling stock and train operation (of predictive nature about health of the equipment), in Disaster management etc.

In view of this Telecommunication Tariff sixty fifth Amendment Order 2020 is a welcome step by TRAI in repealing the 100 SMS per day limit.

Regards
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